



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Jammu/Srinagar.

Notification  
Jammu, the 11<sup>th</sup> of November, 2016

SRO 359 .- In exercise of powers conferred by sub-section (2) of section 7 read with section 7-A of the Industrial Disputes Act, 1947 and in supersession of notification SRO 09 dated 14-01-2016, the Government hereby appoint Ms. Nighat Sultana, District and Sessions Judge, to be the Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA.  
Dated: 11 -11-2016.

NO: LD (P) 91/1-Industrail/L&E

Copy to the:-

1. Commissioner/Secretary to Government, Industries and Commerce Department.
2. Secretary to Government, Labour and Employment Department.
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
5. Shri Nighat Sultana, Presiding Officer, Jammu and Kashmir Industrial Tribunal and Labour Court.
6. Administrative Officer, Jammu and Kashmir Industrial Tribunal and Labour Court
7. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
8. SRO Section, Department of L,J& PA (w.7.s.c).
9. Concerned file.

(Ashish Gupta)

Assistant Legal Remembrancer,  
Department of LJ&PA

11/11/2016